

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal no.262 of 2014

Dated : 5th December, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Punjab State Transmission Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s): Mr. Avinash Menon

Counsel for the Respondent(s): Mr. Sakesh Kumar for R-1

O R D E R

The Learned Counsel for the State Commission seeks three weeks time to file the reply. Accordingly, he is directed to file the reply on or before 02.01.2015 after serving copy on the other side.

Post the matter for hearing on **12.01.2015**. In the meantime, rejoinder be filed after serving copy on the other side, if any.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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